NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/584/ (IB)/2017

NAME OF THE PETITIONER(S)

: MITCON CONSULTANCY & ENGINEERING

SERVICES LTD

NAME OF THE RESPONDENT(S)

: AL AMEEN GREEN ENERGY PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENŢATION BY WHOM

M, L. GANBSH

Consol Non Co. V.

ORDER

Counsel representing both the parties are present. Counsel for respondent filed counter and prayed time for making submissions. Time extended at request. Put up on 13.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc